

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF N KUMAR PROJECTS & INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	N Kumar Projects & Infrastructure Private Limited
2.	Date of incorporation of corporate debtor	10/08/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400MH2011PTC220794
5.	Address of the registered office and principal office (if any) of corporate debtor	1st Floor B, Poonam Chambers, Byramji Town, Chhindwara Road, Nagpur, Maharashtra, India, 440013
6.	Insolvency commencement date in respect of corporate debtor	CIRP order dated :13-02-2026
7.	Estimated date of closure of insolvency resolution process	12-08-2026 (180 days from date of Order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name -Megha Agrawal Registration Number -IBBI/IPA-001/IP-P01456/2018-19/12272
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address- 001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur - 440012 (M.S.) Email: ip.meghaagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Truenex Absolute Insolvency Resolutions LLP Plot no.72, Anjaneya Niwas, Opp. Dew Trinity Hospital, Hindustan Colony, Near Sai Mandir, Wardha Road, Nagpur 440015. nkumarprojects.cirp@gmail.com
11.	Last date for submission of claims	27.02.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/en/home/downloads b) Not Applicable



Megha Agrawal
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Notice is hereby given that the National Company Law Tribunal- has ordered the commencement of a corporate insolvency resolution process of the **N Kumar Projects & Infrastructure Private Limited** on 13-02.2026.

The creditors of **N Kumar Projects & Infrastructure Private Limited**, are hereby called upon to submit their claims with proof on or before 27.02.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA : **Not applicable**

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15.02.2026
Place: Nagpur

SD/-
IP Megha Agrawal
Interim Resolution Professional
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to – 30.06.2027





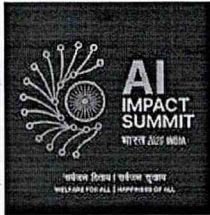
Top leaders of at least 20 countries set to attend AI Impact summit

NEW DELHI, Feb 14 (PTI)

FINDING ways to democratise high-technologies and making artificial intelligence accessible and affordable for the Global South are set to be the main focus of the five-day AI Impact Summit beginning here Sunday, officials said on Saturday.

The summit will be anchored in three key threads - people, planet and progress which defined India's approach to cooperation on artificial intelligence. The summit will bring together global leaders, policymakers, innovators, and experts from across the world to deliberate on the way forward for AI.

Top leaders who confirmed their participation at the summit include French President Emmanuel Macron, Brazilian President Luiz Inacio Lula da Silva, his Spanish counterpart Pedro Sanchez Perez-Castejon, Abu Dhabi Crown Prince Sheikh Khalid bin Mohamed bin Zayed Al Nahyan, Bhutanese Prime Minister Tshering Tobgay and



Croatian Prime Minister Andrej Plenkovic.

President of Estonia Alar Karis, Finland's Prime Minister Petteri Orpo, Greek Prime Minister Kyriakos Mitsotakis, his Kazakh counterpart Olzhas Bektenov and Mauritania Prime Minister Navinchandra Ramgoolam also confirmed their attendance, according to the external affairs ministry.

Serbian President Aleksandar Vucic, Slovak Prime Minister Peter Pellegrini, Sri Lankan President Anura Kumara Disanayaka, Seychelles President Gaston Pillay, Switzerland President Guy

Parmelin and Prime Minister of The Netherlands Dick Schoof are also participating at the summit, it said.

In addition, ministerial delegations from over 45 countries would be participating in the summit, the Ministry said.

UN Secretary General Antonio Guterres and senior officials from several international organisations will also join the deliberations. Over 40 CEOs of leading global and Indian companies are also set to attend the summit.

Nvidia CEO Jensen Huang cancels visit to India AI Impact Summit: Nvidia CEO Jensen Huang has cancelled his visit to attend the India AI Impact Summit, the company said on Saturday.

The company will, however, send a delegation of senior officials led by its Executive Vice-President Jay Puri. "Due to unforeseen circumstances, Jensen Huang is unable to travel to India at this time," the company said in a statement.

AI is India's 'next oil': Global tech expert

WASHINGTON, Feb 14 (IANS)

Artificial intelligence (AI) is at an inflection point globally, and India must treat data as its "next oil" if it wants to lead the next industrial revolution, Sunil Pal, Head of AI GPU Allocation at AMD, said ahead of the India AI Impact Summit in New Delhi.

"2026 is the year for AI," Pal told IANS, describing the technology wave that began with ChatGPT's release in 2022 as "like the fourth industrial revolution." He said countries are racing to capture value in a market he described as projected to reach \$1.7 trillion by 2031.

"Everyone is trying to see how can they capitalise on this overall AI," he said, adding that "data is the key." According to Pal, the summit in India comes at a time when governments and companies worldwide are evaluating how to scale AI infrastructure and applications. He outlined three areas where India stands out: "AI talent and engineering depth," a "global digital backbone," and a shift "from services to strategic innovation hub."

India offers "one of the largest AI and digital engineering talent pool," he said, enabling enterprises "to scale AI rapidly and cost-effectively."

India AI Summit key for Global South: Industry



Vivek Mohindra

WASHINGTON, Feb 14 (IANS)

CALLING the upcoming India AI Impact Summit a "pretty key, an important event," Dell Technologies Senior Executive Vivek Mohindra said the gathering marks a pivotal moment for India and the broader Global

South as artificial intelligence reshapes economies and governance. "This is the first global AI summit to be held in the global south," Mohindra told IANS in an exclusive interview.

He added that India, with its "huge aspirations," is convening global leaders "at a pretty key point" to outline not just its own vision but "the role that all of us can play in India achieving its aspirations."

Mohindra serves as Special Advisor to the Vice Chair and COO at Dell Technologies and has previously held roles, including Chief Strategy Officer. He said he expects "a lot of really rich dialogue and discussion" at the summit, underscoring that "a public-private partnership will be a key enabler".

Jio, Anthropic, Ericsson along with other 12 firms launch Trusted Tech Alliance



NEW DELHI, Feb 14 (PTI)

A SET of like-minded global firms in the area of connectivity to cloud infrastructure to semiconductors, including Jio Platforms and Anthropic, have joined hands to form a Trusted Tech Alliance, a joint statement said.

The alliance was launched at the Munich Security Conference with 15 companies from Africa, Asia, Europe,

and North America coming together to work across borders, and based on a shared set of principles for a trusted technology stack - from connectivity, cloud infrastructure, and semiconductors to software and AI.

These principles are designed to ensure that, regardless of a supplier's nationality, companies in this Alliance will adhere to common commitments of transparency, security and data protection which build trust and pass on the benefits of technology to people across the globe.

In response to an unprecedented pace of technological change and an increasingly complex environment, countries and customers are seeking greater reliability and resilience across technology providers and the services they deliver.

Uday Kotak appointed Chairman of GIFT City

GANDHINAGAR, Feb 14 (ANI)

THE Gujarat Government has appointed industrialist and banker Uday Suresh Kotak as Chairman of Gujarat International Finance Tec-City Company Limited (GIFT City Co. Ltd.), according to an official resolution issued by the Urban Development and Urban Housing Department.



The appointment was made through a Government resolution dated February 13, 2026.

Kotak replaces Hasmukh Adhia, IAS (Retd.), who had been serving as Non-Executive Chairman of the Board of Directors of Gujarat International Finance Tec-City Company Limited since June 19, 2023.

"The Government of Gujarat hereby appoints Shri Uday Suresh Kotak as Chairman of Gujarat International Finance Tec-City Co. Ltd., vice Dr. Hasmukh Adhia with immediate effect, till further orders," the resolution read. Uday Kotak is the Founder and Director of the Bank. He has played an important role in the growth of the Kotak Mahindra group over the past 38 years.

He was the Managing Director & CEO of the Bank till 1st September, 2023, prior to becoming a Non-Executive Non-Independent Director, with effect from 2nd September, 2023. Under his leadership, the Kotak Mahindra group has emerged as one of India's leading diversified

'AI won't kill IT services, will create more work'

NEW DELHI, Feb 14 (IANS)

ARTIFICIAL intelligence (AI) is unlikely to replace IT services companies anytime soon, according to a new report by JP Morgan's Asia Pacific Equity Research team.

Instead of shrinking the industry, AI is expected to become another tool that helps companies deliver more work within the same budgets. In a note titled "India IT Services: Looking through the AI fog 2. Discounted for extinction? Div/FCF yields at crisis levels," JP Morgan said fears that AI could wipe out Indian IT firms may be exaggerated. The report argues that AI will create new areas of work rather than reduce opportunities for IT vendors.

The brokerage compared AI with earlier technology shifts such as offshore labour, enterprise software and cloud computing. In each of those cycles, new technology did not eliminate IT services

but changed the way companies worked.

According to the report, AI will play a similar role by helping firms handle more projects without necessarily increasing budgets. JP Morgan said there is growing demand in areas such as modernising old legacy systems, rewriting customised SaaS applications where

required, building AI agents for operations, ensuring trust and reliability in AI systems, and integrating physical AI solutions. All these areas, it noted, will need strong services support. The report also pointed out that enterprise technology teams are often underfunded compared to business expectations. In such a scenario, AI is likely to be used to increase productivity rather than replace IT service providers completely.

The brokerage warned that it is too simplistic to assume AI can automatically create enterprise-grade software and replace integration and customisation work done by IT services companies.

'62% GEN Z AND MILLENNIALS CONTINUE TO BACK GOLD AS SAFEST INVESTMENT BET': GOLD remains the most trusted investment for young Indians despite growing access to modern financial products, with 62 per cent of respondents choosing the metal as the first choice for investment, according to a survey. The survey also revealed that 66.7 per cent of respondents stated that gold purchases are largely their personal decisions, and nearly 62 per cent stated that their most recent gold purchase was below 5 grams, indicating the changing nature of how the Gen Z and Millennials look at gold. The Smyten PulseAI survey, conducted with 5,000 consumers aged between 18-39, captured how tradition-led buying is steadily giving way to a more individual, logic-driven approach.

IOB expands Startup Banking network and launches IOB Gram Sweekar

CHENNAI, Feb 14 (PTI)

COMMEMORATING its 90th Foundation Day, public sector Indian Overseas Bank (IOB) has strengthened its startup banking network with the inauguration of 'Startup Banking' branches, a top official said on Saturday.

The Chennai-headquartered bank also launched its rural outreach programme 'IOB Gram Sweekar' under which 90 Gram Panchayats across 14 districts in Tamil Nadu and in

marked its 90th Foundation Day by launching two significant initiatives aimed at strengthening India's startup ecosystem besides focusing on deepening financial inclusion in rural communities," the bank said in a statement on Saturday.

Commenting on the occasion, the bank's Managing Director and CEO Ajay Kumar Srivastava said such initiatives underscore IOB's future-ready approach, combining technology, outreach and collaboration to serve the

CENTRAL RAILWAY
NAGPUR DIVISION
NOTICE

Due to the construction, work of Minor Bridge (Under Pass) on Km 75/77 and 75/81, GHE 75/31 to 75/39 between Nagpur-Sevagram main line section located in Warud railway yard road remain closed from 18/02/2026 morning 6:00 hrs to 06/03/2026 upto 24:00 hrs.

TRAVEL SAFELY AND PLEASANT TRAVELLING

CENTRAL RAILWAY
NAGPUR DIVISION
E-TENDER NOTICE

OPENING DATE: 12.02.2026 Name of Work: Work of utility shifting/interment/enclosure of S&T poles and other related miscellaneous works pertaining to safety feeding work by Engineering department under Jurisdiction of Central section, Nagpur. Tender Cost: ₹ 13,34,530.76/- Estimated cost: ₹ 14,08,2022 in reference to the above, it is informed that e-tender will be invited on 12.02.2026 at 15:00 hrs. For detailed information regarding the e-auction, please visit www.irsp.gov.in.

TRAVEL SAFELY AND PLEASANT TRAVELLING

CENTRAL RAILWAY
NAGPUR DIVISION
E-AUCTION NOTICE

Tender Notice No. NGP/CRS/SP/26/26/26-1. Sub: Publication of notice inviting e-auction for the contract of naming (Parking & Pay). Ref: Freight Marketing Circular No. 11 & 17 dated 13.08.2022 upto 14.08.2022 in reference to the above, it is informed that e-auction for Pay & Park contracts under Nagpur Division has been invited as per the details given below: 1. Name of work: "Electrical work in connection with Provision of labour room, Merchant room and Goods office at 8 Goods Sheds, provision of CCTV Camera and other facilities." Tender cost of work is ₹ 73,23,896.57/- (Seventy Three Lakhs, Twenty Three Thousand, Six Hundred Ninety Six and Fifty Seven Paise) Bid security: ₹ 1,45,500/- Cost of tender lot: Nil. Completion Period: 12 months. The work will remain open for 60 days. Date & Time for submission of tender: 12.03.2026 upto 17:30 Hrs. Date & Time of opening of tender: 12.03.2026 upto 17:15 Hrs. Website: www.irsp.gov.in Detailed tender notice is placed on notice board in the office of Chief Engineer (General) at the office building Nagpur. For any other condition and correspondence, it may be seen on website only.

TRAVEL SAFELY AND PLEASANT TRAVELLING

CENTRAL RAILWAY
NAGPUR DIVISION
E-TENDER NOTICE

E-TENDER NOTICE No. NGP/2026/1714 DT: 12-02-2026 Sr. Divisional Engineer (General) Central Railway, 2nd Floor, DRM Building, Kingsway Road, Nagpur-490001 for and on behalf of President of India invites e-Tender through website www.irsp.gov.in for the following work, Name of work: "Electrical work in connection with Provision of labour room, Merchant room and Goods office at 8 Goods Sheds, provision of CCTV Camera and other facilities." Tender cost of work is ₹ 73,23,896.57/- (Seventy Three Lakhs, Twenty Three Thousand, Six Hundred Ninety Six and Fifty Seven Paise) Bid security: ₹ 1,45,500/- Cost of tender lot: Nil. Completion Period: 12 months. The work will remain open for 60 days. Date & Time for submission of tender: 12.03.2026 upto 17:30 Hrs. Date & Time of opening of tender: 12.03.2026 upto 17:15 Hrs. Website: www.irsp.gov.in Detailed tender notice is placed on notice board in the office of Chief Engineer (General) at the office building Nagpur. For any other condition and correspondence, it may be seen on website only.

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FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF N KUMAR PROJECTS & INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	N Kumar Projects & Infrastructure Private Limited
2. Date of incorporation of corporate debtor	10/08/2011
3. Authority under which corporate debtor is incorporated / registered	RCC Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U64000GDL1P1220094
5. Address of the registered office and principal office (if any) of corporate debtor	3rd Floor, 1st Floor, 2nd Floor, 3rd Floor, 4th Floor, 5th Floor, 6th Floor, 7th Floor, 8th Floor, 9th Floor, 10th Floor, 11th Floor, 12th Floor, 13th Floor, 14th Floor, 15th Floor, 16th Floor, 17th Floor, 18th Floor, 19th Floor, 20th Floor, 21st Floor, 22nd Floor, 23rd Floor, 24th Floor, 25th Floor, 26th Floor, 27th Floor, 28th Floor, 29th Floor, 30th Floor, 31st Floor, 32nd Floor, 33rd Floor, 34th Floor, 35th Floor, 36th Floor, 37th Floor, 38th Floor, 39th Floor, 40th Floor, 41st Floor, 42nd Floor, 43rd Floor, 44th Floor, 45th Floor, 46th Floor, 47th Floor, 48th Floor, 49th Floor, 50th Floor, 51st Floor, 52nd Floor, 53rd Floor, 54th Floor, 55th Floor, 56th Floor, 57th Floor, 58th Floor, 59th Floor, 60th Floor, 61st Floor, 62nd Floor, 63rd Floor, 64th Floor, 65th Floor, 66th Floor, 67th Floor, 68th Floor, 69th Floor, 70th Floor, 71st Floor, 72nd Floor, 73rd Floor, 74th Floor, 75th Floor, 76th Floor, 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Floor, 772nd Floor, 773rd Floor, 774th Floor, 775th Floor, 776th Floor, 777th Floor, 778th Floor, 779th Floor, 780th Floor, 781st Floor, 782nd Floor, 783rd Floor, 784th Floor, 785th Floor, 786th Floor, 787th Floor, 788th Floor, 789th Floor, 790th Floor, 791st Floor, 792nd Floor, 793rd Floor, 794th Floor, 795th Floor, 796th Floor, 797th Floor, 798th Floor, 799th Floor, 800th Floor, 801st Floor, 802nd Floor, 803rd Floor, 804th Floor, 805th Floor, 806th Floor, 807th Floor, 808th Floor, 809th Floor, 810th Floor, 811th Floor, 812th Floor, 813th Floor, 814th Floor, 815th Floor, 816th Floor, 817th Floor, 818th Floor, 819th Floor, 820th Floor, 821st Floor, 822nd Floor, 823rd Floor, 824th Floor, 825th Floor, 826th Floor, 827th Floor, 828th Floor, 829th Floor, 830th Floor, 831st Floor, 832nd Floor, 833rd Floor, 834th Floor, 835th Floor, 836th Floor, 837th Floor, 838th Floor, 839th Floor, 840th Floor, 841st Floor, 842nd Floor, 843rd Floor, 844th Floor, 845th Floor, 846th Floor, 847th Floor, 848th Floor, 849th Floor, 850th Floor, 851st Floor, 852nd Floor, 853rd Floor, 854th Floor, 855th Floor, 856th Floor, 857th Floor, 858th Floor, 859th Floor, 860th Floor, 861st Floor, 862nd Floor, 863rd Floor, 864th Floor, 865th Floor, 866th Floor, 867th Floor, 868th Floor, 869th Floor, 870th Floor, 871st Floor, 872nd Floor, 873rd Floor, 874th Floor, 875th Floor, 876th Floor

BANG OVERSEAS LTD.

Registered Office: 405-406, Kewal Industrial Estate, Senapati Bapat Marg, Lower Parel (W), Mumbai City MH400013 IN

EXTRACT OF STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31st DECEMBER 2025

Table with columns for Particulars, Standalone (Quarter Ended, Nine Months Ended, Year Ended), and Consolidated (Quarter Ended, Nine Months Ended, Year Ended). Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on 14th February 2026.

Place: Mumbai Date: 14th February 2026

KJMC FINANCIAL SERVICES LIMITED

Registered Office: 10th Floor, Kankaria Park, Mumbai - 400022

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2025

Table with columns for Particulars, Quarter ended, and Half Year ended. Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. The above is an extract of the detailed format of Unaudited Standalone Financial Results for the quarter and nine months ended December 31, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015.

Place: Mumbai Date: February 13, 2026

PRABHAT TECHNOLOGIES (INDIA) LTD

Unit No. 402, Western Edge I, Kanakia Spaces, Western Express Highway, Borivali (East), Mumbai 400066

Extract of Standalone & Consolidated Un-Audited Financial Results for the Quarter ended June 30, 2025

Table with columns for Particulars, Standalone (Quarter Ended, Half Year Ended), and Consolidated (Quarter Ended, Half Year Ended). Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. The above is an extract of the detailed format of Unaudited Standalone & Consolidated Financial Results for the quarter and half year ended June 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015.

Place: Mumbai Date: 13.02.2026

PRABHAT TECHNOLOGIES (INDIA) LTD

Unit No. 402, Western Edge I, Kanakia Spaces, Western Express Highway, Borivali (East), Mumbai 400066

Extract of Standalone & Consolidated Un-Audited Financial Results for the Quarter and Half Year Ended September 30, 2025

Table with columns for Particulars, Standalone (Quarter Ended, Half Year Ended), and Consolidated (Quarter Ended, Half Year Ended). Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. The above is an extract of the detailed format of Unaudited Standalone & Consolidated Financial Results for the quarter and half year ended September 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015.

Place: Mumbai Date: 13.02.2026

PRABHAT TECHNOLOGIES (INDIA) LTD

Unit No. 402, Western Edge I, Kanakia Spaces, Western Express Highway, Borivali (East), Mumbai 400066

Extract of Standalone & Consolidated Un-Audited Financial Results for the Quarter and Half Year Ended September 30, 2025

Table with columns for Particulars, Standalone (Quarter Ended, Half Year Ended), and Consolidated (Quarter Ended, Half Year Ended). Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. The above is an extract of the detailed format of Unaudited Standalone & Consolidated Financial Results for the quarter and half year ended September 30, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015.

Place: Mumbai Date: 13.02.2026

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Code of India)

FOR THE ATTENTION OF THE CREDITORS OF N KUMAR PROJECTS & INFRASTRUCTURE PRIVATE LIMITED

Table with columns for Sr. No., Particulars, and Remarks. Rows include Name of corporate debtor, Address of the registered office, and Details of authorized representatives.

Notes: 1. The above is an extract of the detailed format of Unaudited Standalone Financial Results for the quarter and nine months ended December 31, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015.

Place: Mumbai Date: 13th February, 2026

SUDAL SUDAL INDUSTRIES LIMITED

Registered Office: A-5, MIDC, Ambad Industrial Area, Nashik - 422 010

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31st DECEMBER, 2025

Table with columns for Particulars, Quarter Ended, and Year Ended. Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. Pursuant to the notification of the substantive provisions of the New Labour Codes effective November 21, 2025, the Company has evaluated the impact of incremental obligations in respect of its employees.

Place: Mumbai Date: February 14, 2026

SUPERTEX INDUSTRIES LIMITED

Regd. Off: Plot No.45, Phase II Pperia Industrial Estate, Sivkassa (D&NH)

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS PERIOD ENDED 31st DECEMBER, 2025

Table with columns for Sr. No., Particulars, and Year Ended. Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: The above is an extract of the detailed format of Unaudited Financial Results for the quarter and nine months period ended 31st December, 2025 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015.

Place: Mumbai Date: 13th February, 2026

KARNAVATI FINANCE LIMITED

Registered Office: Vraj Group, 2nd Floor, Shree Centre, Mangalpada 10th Parel Road, Andheri East, Mumbai - 400053

Extract of Standalone Unaudited Financial Results for the quarter ended December 31, 2025

Table with columns for Sr. No., Particulars, and Year ended. Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. The above is an extract of the detailed format of Quarterly Financial Results filed with the stock exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulation, 2015.

Place: Mumbai Date: 14.02.2026

SUPREME INFRASTRUCTURE INDIA LIMITED

(AN ISO-9001/14001/OHSAS-18001 CERTIFIED COMPANY)

SUPREME HOUSE, PRATAP GAOH, PLOT NO. 94/C, OPP IT MAIN GATE, POWAI, MUMBAI, MAHARASHTRA-400 076

STATEMENT OF CONSOLIDATED UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER NINE MONTHS ENDED 31st DECEMBER 2025

Table with columns for Particulars, Quarter Ended, and Year Ended. Rows include Total Income from Operations, Net Profit/(Loss) before Tax, and Earnings Per Share.

Notes: 1. The above Unaudited financial results have been reviewed by the Audit Committee and Approved by the Board of Directors in its meeting held on 14th February, 2025.

Place: Mumbai Date: 14.02.2026

THE BUSINESS DAILY FOR DAILY BUSINESS FINANCIAL EXPRESS

चिक्क Update



अज्ञात वाहनाच्या धडकेत दुचाकीस्वार ठार

नामपूर (संवाददाता) : अज्ञात वाहनाचे धडकामुळे नामपूर येथील दुचाकीस्वार ठार झाल्याची घटना घडली आहे. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे.

बैल धुण्यासाठी गेलेल्या शेतकऱ्याचा तलावात बुडून मृत्यू

नामपूर (संवाददाता) : नामपूर येथील शेतकऱ्याचा तलावात बुडून मृत्यू झाल्याची घटना घडली आहे. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे.

कामगारांच्या संपाने जिओ टेलिकॉमचे नेटवर्क कोलमडले

१८ जिल्ह्यांतील कामगार आंदोलनात : पुसद, वाशिममध्ये गुन्हे दाखल झाल्याने आंदोलन विघळले

नामपूर (संवाददाता) : जिओ टेलिकॉमचे नेटवर्क कोलमडले आहे. कामगारांच्या संपाने नेटवर्क कोलमडले आहे. कामगारांच्या संपाने नेटवर्क कोलमडले आहे.



जिओ टेलिकॉमचे नेटवर्क कोलमडले आहे. कामगारांच्या संपाने नेटवर्क कोलमडले आहे.

केवळ कापून नुकसान केल्याचा आरोप

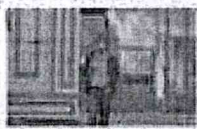
नामपूर (संवाददाता) : केवळ कापून नुकसान केल्याचा आरोप आहे. कामगारांच्या संपाने नेटवर्क कोलमडले आहे. कामगारांच्या संपाने नेटवर्क कोलमडले आहे.

तीन दिवसांच्या अंतरात एकच कर्मातील दोन विद्यार्थ्यांची आत्महत्या

नामपूर (संवाददाता) : तीन दिवसांच्या अंतरात एकच कर्मातील दोन विद्यार्थ्यांची आत्महत्या झाल्याची घटना घडली आहे. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे.

पोलिसांच्या प्रश्नांवर डॉ. रवींद्रपाल सिंग याचे एकच उत्तर : 'आय डोन्ट रिमेंबर'

नामपूर (संवाददाता) : पोलिसांच्या प्रश्नांवर डॉ. रवींद्रपाल सिंग याचे एकच उत्तर आहे. 'आय डोन्ट रिमेंबर' असे उत्तर दिले आहे. डॉ. रवींद्रपाल सिंग यांचे उत्तर आहे.



डॉ. रवींद्रपाल सिंग यांचे उत्तर आहे. 'आय डोन्ट रिमेंबर' असे उत्तर दिले आहे.

शस्त्रप्रियेसाठी मागत होता ३५ लाखा

नामपूर (संवाददाता) : शस्त्रप्रियेसाठी मागत होता ३५ लाखा. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे. घडनेबाबतची तक्रार पोलिसांना देण्यात आली आहे.

सत्ता स्थापनेनंतरही भाजपच्या दोन गटांत बहिष्कार नाट्य !

भाजपमधून अंतर्गत वाद बहिष्कार दिवशी घडल्यावर

नामपूर (संवाददाता) : सत्ता स्थापनेनंतरही भाजपच्या दोन गटांत बहिष्कार नाट्य आहे. भाजपमधून अंतर्गत वाद बहिष्कार दिवशी घडल्यावर भाजपमधून अंतर्गत वाद बहिष्कार नाट्य आहे.

महापानिका स्वामी महाराज यांच्या निधनाबाबत

नामपूर (संवाददाता) : महापानिका स्वामी महाराज यांच्या निधनाबाबत आहे. महापानिका स्वामी महाराज यांच्या निधनाबाबत आहे.

काही तासाआधी नगरसेवकांनी मोबाइल बंद करून फिरविला 'गेम'

मोबाइल बंद करून फिरविला 'गेम'

नामपूर (संवाददाता) : काही तासाआधी नगरसेवकांनी मोबाइल बंद करून फिरविला 'गेम' आहे. नगरसेवकांनी मोबाइल बंद करून फिरविला 'गेम' आहे.

Advertisement for 'विद्यया पूर्व मध्य रेल्वे, विलासपूर मंडळ' with details about recruitment and application process.

Advertisement for 'E-TENDER CORRIGENDUM' regarding infrastructure development projects.

Advertisement for 'नविन सुभेदार' (Navin Subedar) recruitment notice.

Advertisement for 'जाहीर निवेदन' (Public Notice) regarding a legal matter.

Advertisement for 'सामर्थीचा पोषण' (Samarthi's Nutrition) with a list of products and prices.

Advertisement for 'भारत राजपत्र' (The Gazette of India) with details about the publication and subscription.

Advertisement for 'विद्यया पूर्व मध्य रेल्वे' (Central Railway) with details about recruitment and application process.

Companies: Pursuit of Profit

Welspun-Asndan Consortium Gets Creditors' Vote to Take Over Lavasa

Joel Rebello & Nalish Babar

Mumbai: Creditors in Lavasa Corp have voted in favour of the Welspun-Asndan consortium to take over India's largest privately owned infrastructure project, which ran into insolvency after its debt ballooned out of control.

Voting results published over the weekend showed that the consortium of Welspun-Asndan to take over Sagar Properties and Pune-based Asndan Properties has received 92.21% of the votes as all larger creditors except bondholders backed the plan.

Another strong supporter, Vaidhika, received 14% of the vote mainly because Axis Bank with 6.6% of debt share rejected the plan, while "REAR" with 6.34% of the debt did not vote. Vaidhika was represented even as the litigation against National Company Law Tribunal (NCLT) continues to hear a petition by Vaidhika against creditors decision to allow Welspun-Asndan to take over its payment plan area after the last day of bid submission.

The work was started in September and was completed by November but results were kept in secrecy by the NCLT since it was being objected to the decision of committee of creditors (CoC).

"In going ahead and releasing the voting results, the resolution professional (RP) has relied on a court order of January 29 which directs that the resolution process but not the decision will be taken up by the court later," said a person aware of the details.

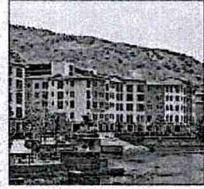
In an order on January 29, the two judge bench of Justice Dutt and Justice Ashish Kalia had allowed RP Dhruv Parvashan to continue the bankruptcy process.

The Resolution Professional may submit an application as an officer to the NCLT since it was being objected to the decision of committee of creditors (CoC).

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view of the above, these applications are dismissed as infructuous," the bench said, referring to some applications that had come before the court.

It is unclear which applications the bench was referring to.

RP Parvashan did not reply to an email seeking comments and clarifications. Lead lender Union Bank of India also did not reply to an email seeking comment.

The RP had filed an interlocutory application (IA) in the Mumbai NCLT seeking to be allowed to revise its resolution plan for debt-laden Lavasa Corp after the competitor Welspun-Asndan Developers consortium was allowed to modify its payment timeline.

RIVALRY

In September, Vaidhika had petitioned the court after the Welspun-Asndan consortium was allowed to change its payment timeline and all the plans were put to rest by the RP. The VAI is still pending. The company did not reply to ET's email seeking comment.

The Welspun-Asndan consortium proposed that it will complete its payment within four years, sooner than the five years it had asked earlier; it will also offer other options. This was allowed by the RP and put to vote, giving other bidders no chance to revise their plans.

Vaidhika's bid at ₹66 crore on an NPV basis was higher than Welspun-Asndan's ₹65 crore, and Mumbai-based Yagya Group's ₹63 crore, before Welspun was allowed to tweak its plan, people familiar with the development said.

"But Welspun's higher upfront cash commitment, their scale and financial strength, implementation track record and trust that bank backing has given them the edge," said a second person aware of the details.

Welspun-Asndan combine has promised to pay a higher upfront amount of ₹55 crore compared to ₹50 crore by the competing VAI bid.

It remains to be seen whether any litigants in the case challenge the decision of the RP to take the voting in court.

Religare to Demerge Fin Services, Insurance Businesses into Two Separate Listed Entities

PTI

New Delhi: Indian family-backed Religare Enterprises (REIL) has approved a plan to demerge its financial services and insurance businesses into two separately listed entities, in a move aimed at unlocking shareholder value and sharpening its strategic focus. This is the first major restructuring announced by the company since the Illumina took over REIL in 2022, the financial services firm said in a statement.

Under the proposed scheme of arrangement, REIL will remain its stake in Care Health Insurance, which will continue to be an insurance-focused entity, it said. The financial services business—comprising lending, broking, investment activities and related support services—will be transferred on a non-recourse basis to subsidiary Religare Private (RP), it said.

"As part of the strategic reorganisation, REIL will be split into two entities, REIL and RP, which will run as independent public companies," it said.

The company said the restructuring is aimed at streamlining operations by creating two independent entities, allowing each business to pursue sector-specific growth strategies and opportunities, it said.

The transaction will be implemented through a scheme of arrangement to be filed with the National Company Law Tribunal (NCLT).



Law Tribunal and is subject to statutory and regulatory approvals, including those from the Reserve Bank of India, it said. The group aims to complete the process and list RP by the first quarter of FY26, it said. The company added that there will be no interruption to business operations and no impact on employees, customers or partners during the transition period.

The demerger is expected to strengthen oversight and control mechanisms while enabling more focused management attention, it added.

The demerger will enhance and optimize the financial strength of both entities, it said. REIL chief financial officer, Rajesh Gopin, said this transaction will establish both entities as leaders in their respective domains, each with the resources, focus and flexibility to capitalise on significant growth opportunities ahead, he said.

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Code of India)

FOR THE ATTENTION OF THE CREDITORS OF KUMAR PROJECTS & INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Kumar Projects & Infrastructure Private Limited
2. Date of incorporation of corporate debtor	23/11/2011
3. Authority under which corporate debtor incorporated	MCA 21
4. Corporate Identity No./ Unique Identification No. of corporate debtor	U45400MH2011PTC029794
5. Address of the registered office and principal office of corporate debtor	201/02, C, Pashan Chembur, Spring Park, Off. No. 102, Pashan, Mumbai, Maharashtra, India, 400033
6. Insolvency resolution process initiated in respect of corporate debtor	ORP order dated 13/02/2024
7. Date of commencement of insolvency resolution process	22/02/2024 (14th day from date of ORP)
8. Name and registration number of the insolvency resolution professional appointed	Name: Nagesh Agrawal, Registered Member: 1817/PRO/CP/2011/02/04/2012, Address: C/O, Shrikrishna Apparels, P.O. of Gurgaon Nagar, Gurgaon, Haryana, India, 122002, Email: nagesh@shrikrishnaapparels.com
9. Address and email of the insolvency resolution professional appointed	Name: Nagesh Agrawal, Registered Member: 1817/PRO/CP/2011/02/04/2012, Address: C/O, Shrikrishna Apparels, P.O. of Gurgaon Nagar, Gurgaon, Haryana, India, 122002, Email: nagesh@shrikrishnaapparels.com
10. Address and email to be used for communication with the insolvency resolution professional	Name: Nagesh Agrawal, Registered Member: 1817/PRO/CP/2011/02/04/2012, Address: C/O, Shrikrishna Apparels, P.O. of Gurgaon Nagar, Gurgaon, Haryana, India, 122002, Email: nagesh@shrikrishnaapparels.com
11. Last date for submission of claims	Not Applicable
12. Details of creditors of corporate debtor as of the last date for submission of claims	Not Applicable
13. Name of insolvency resolution professional appointed in a case	Not Applicable
14. In the event of a meeting of creditors, the details of authorized representatives to be available at	Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of an insolvency resolution process for the corporate debtor named as Kumar Projects & Infrastructure Private Limited, and hereby called upon to submit their claims on or before 21.02.2024 in the insolvency resolution process in accordance with the Insolvency and Bankruptcy Code, 2016.

The financial creditors shall submit their claims with proof by electronic means only. All claims shall be submitted to the insolvency resolution professional at the address mentioned above. The insolvency resolution professional will be responsible for the submission of claims to the National Company Law Tribunal.

Insolvency Resolution Professional: Nagesh Agrawal, Registered Member: 1817/PRO/CP/2011/02/04/2012, Address: C/O, Shrikrishna Apparels, P.O. of Gurgaon Nagar, Gurgaon, Haryana, India, 122002, Email: nagesh@shrikrishnaapparels.com

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